

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 13-01-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : DR. DEEPTI MUKESH, HON'BLE MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/46(CHE)2022
NAME OF THE PETITIONER : Credberg Advisors India Pvt Ltd
NAME OF THE RESPONDENT(S) : Platinum Holdings Pvt Ltd
UNDER SECTION : Sec 9 Rule 6 of IBC 2016

ORDER

Ld. Counsel Mr. Varun Srinivasan is present for the Applicant. Ld. Counsel Mr. Vikram Veerasamy is present for the Respondent.

Both the sides are at liberty to file written submissions not exceeding three pages including citations, if any, within three days of this order.

Order Reserved.

— Sd —

SAMEER KAKAR
Member (Technical)

Phk

— Sd —

DR. DEEPTI MUKESH
Member (Judicial)